

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.420**  
**Appeal No. 265/252/ND/2023**

**IN THE MATTER OF:**

Income Tax Officer	...	Appellant
Versus		
RoC&Ors.{3} (Sensys Infra Projects Pvt. Ltd.)	...	Respondent

**Under Section 252(1).**

**Order delivered on 19.03.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant	:	
For the Respondent	:	
For the RoC	:	Adv. Jyoti Khurana

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **07.05.2024**.

**Sd/-**  
**(Court Officer)**